GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4262 ANSWERED ON:06.09.2012 DELAY IN RELEASE OF FUNDS UNDER PMGSY Botcha Lakshmi Smt. Jhansi;Rani Killi Krupa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has taken note of the pace of development work under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) if so, the details thereof;

(c) whether instances of delay in release of funds under the PMGSY have been reported during the last three years and the current year;

(d) if so, the names of such States and the reasons therefor;

(e) whether the delay in release of funds has led to cost and time overruns in construction of roads; and

(f) if so, the details thereof and the corrective steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Rural Road is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to improve the Rural Infrastructure through construction of roads, which is implemented by State Rural Road Development Agency (SRRDA) at State level and Programme Implementation Unit (PIU) at district level. The performance and status of implementation of PMGSY is monitored and reviewed through Empowered Committee (EC) meetings, Regional Review meetings with States, Monthly Progress Reports (MPRs) and On-line Management Monitoring and Accounting System (OMMAS) etc. Ministry has cleared proposals for 1,19,913 habitations for new connectivity, out of which, 87,356 habitations have already been connected measuring 2,15,968 km road works till July, 2012, as reported by the States. In addition, 1,42,966 km road length has also been upgraded under the programme till July, 2012, though upgradation is not central to it.

(c)to(f): The funds for the cleared projects under the programme are released in two installments in accordance with PMGSY guidelines. The first installment of the cleared projects is released to States subject to fulfillment of conditions, if any, stipulated earlier. The second installment is released to States based on their demand, absorption capacity, works in hand, fund availability, submission of necessary financial documents and fulfilling of conditions laid down in the programme guidelines for release of funds. An amount of Rs.1,00,645 crore has been released to the States, against which, an expenditure of Rs.94,045 crore has been reported by the States till July, 2012.